

2

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :
PETITION NUMBER : TCP/148/2016
NAME OF THE PETITIONER(S) : Subash Vasudevan
NAME OF THE RESPONDENT(S) : M/s Vijaya Luxury Housing Project Private Ltd. & 7
others
UNDER SECTION : 397/398 & 403**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. SR2 VARSHANI
FOR
V. MAHESHI

Counsel for
R3 - R4

SR2 Varshani

ORDER

Petitioner alongwith his counsel absent. Counsel for R3 & R4 present. Counsel for R1 & R2 absent. On the last two hearings on 9.1.2017 and 16.1.2017, the petitioner alongwith his counsel was absent. Even today also no representation on behalf of the petitioner. It appears that the petitioner is not evincing any interest in pursuing the matter. In the circumstances, the petition is dismissed in default.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)